

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 419 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr.S.Dasgupta, Administrative Member

BADAL KR. SHARMA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Ms.U.Sanyal, counsel

Heard on : 5.3.98

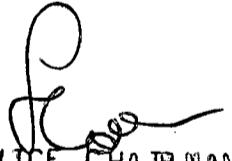
Order on : 5.3.98

O R D E R

S.N.Mallick, VC

None appears for the petitioner today when the matter is called for admission hearing. Ms.U.Sanyal, counsel appears for the respondents. It appears from the record that on earlier four successive occasions none appeared for the petitioners on calls. Accordingly the application is dismissed for default. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN